

**Trusts for Temples and Shrines**

738. SHRI C.P. THIRUNAVUKKARASU: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Government have asked State Governments to set up trusts for managing major temples and shrines;

(b) if so, the details thereof;

(c) whether Government have formulated a plan to provide financial assistance to these trusts;

(d) if so, the details thereof; and

(e) the response of State Governments in this regard?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN):  
(a) No, Sir.

(b) Question does not arise.

(c) No, Sir.

(d) and (e) Question does not arise.

**Outcome of the Meeting of Indus Water Commission**

739. SHRIMATI N.P. DURGA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether annual meeting of Indus Water Commission was held in the last week of May, 2002 in New Delhi;

(b) if so, whether apart from routine matters any other matter like Tulbul navigation project was also discussed in the meeting; and

(c) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) Yes, Madam. The annual meeting of the Permanent Indus Commission (PIC) was held in New Delhi from 28th May to 1st June, 2002.

(b) and (c) During the meeting, India had agreed to consider Pakistan's requests for the Permanent Indus Commission (PIC) to undertake two

tours, one in India and another in Pakistan and to have a meeting in Pakistan within three months following the annual meeting with a view to endeavour to resolve the questions regarding the Baglihar Hydro-electric Plant on the Chenab Main in Jammu & Kashmir by agreement. India also agreed to consider Pakistan's request for communication of flood flows information by India to Pakistan during the monsoon period from 1st July, to 10th October, 2002 and Pakistan's offer of reimbursement of costs for such communication during 2001 and 2002, and convey its views. However, no discussion was held in the meeting on the Tulbul Navigation Project.

### **Projects on Chenab and Ravi River**

**740. DR. KARAN SINGH:** Will the Minister of **WATER RESOURCES** be pleased to state:

(a) whether during the three day Indus Water Commission meeting in May this year, the Pakistani delegation raised any objections and expressed its concerns about the Indian Project Baglihar Hydro-Electric Project on Chenab river and the construction of flood protection works on Ravi river;

(b) if so, the details of the projects in question and the objections raised and concerns expressed by Pakistan about them; and

(c) the Government's reaction and response thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY):** (a) During the 87th meeting of the Permanent Indus (PIC), the Pakistani delegation reiterated their objections about the Baglihar Hydro-Electric Plant. There was however no discussion on the construction of flood protection works on the River Ravi.

(b) and (c) Baglihar H.E. Plant being constructed by India on the Chenab Main in Jammu and Kashmir is a Run-of-River scheme with an installed capacity of 450 MW. During the 87th meeting of PIC, Pakistan Commissioner stated that though India had supplied the information about the Plant as per the requirement of the Treaty provisions, the design of the Plant did not conform to the design criteria as provided in the Treaty and therefore, in his view, a question had arisen to be considered under the